

**GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO - 2956
ANSWERED ON – 05/08/2026**

Implementation Challenges in the NeVA

2956. Shri Miteshbhai Rameshbhai Patel

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether the Government has faced any challenges in implementing the National e-Vidhan Application (NeVA) across States and Union territories including issues related to, infrastructure, funding, digital capacity and adoption by legislatures; and

(b) if so, the details thereof along with the steps taken by the Government to address the issues?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
LAW AND JUSTICE; AND
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(SHRI ARJUN RAM MEGHWAL)**

(a) & (b) Implementation of the National e-Vidhan Application (NeVA) involved the development of a generic application capable of catering to the diverse rules of procedure, practices and business processes followed across State/UT Legislatures,

while addressing variations in the ICT infrastructure, baseline digitalisation, digital capacity and adoption of paperless legislative processes by stakeholders. These aspects were addressed through incorporation of suitable configurations in the application, financial assistance for procuring ICT infrastructure and technical manpower, capacity-building and orientation programmes, handholding support, and continuous coordination with the concerned State/UT Legislatures.
